

(b) The amount was spent on the following schemes:—

1. Scholarships and re-imbursment of fees.
2. Technical Education.
3. Training in Mills/Factories.
4. Housing and House-sites.
5. Community Centres.
6. Publicity.
7. Legal assistance.
8. Agriculture.
9. Industries.
10. Training of Nurses & Dais.
11. Subsidy for purchase of land.
12. Veterinary.
13. Panchayats.
14. Medical.
15. Sanitation.
16. Roads & Bridges.
17. Drinking water wells.
18. Development of Forest.
19. Development of Irrigation.
20. Co-operatives.

Rehabilitation of Vagrants

1396. Shri N. M. Deb: Will the Minister of Home Affairs be pleased to state what steps Government propose to take for rehabilitation of vagrants in the country?

The Deputy Minister of Home Affairs (Shrimati Alva): During the Second Plan period the Central Government have decided to assist State Governments to the extent of 50 per cent of the recurring expenditure on approved schemes dealing with the problems of vagrancy and beggary.

यद्दवाल और अलमोड़ा के टेकटानिक्स का अध्ययन

१३९७. श्री भक्त वर्मान : क्या इस्वात, खान और ईवन मंत्री ११ सितम्बर, १९५९ के अतारांकित प्रश्न संख्या २७०४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या श्री जेम्स डब्लू. लेचर है, जिन्होंने हिमाचल के टेकटानिक्स (बन्दावट) का अध्ययन करने के लिए बड़वाल और अलमोड़ा का दौरा किया था, इस सम्बन्ध में अग्रणी रिपोर्ट भे दी;

(ख) यदि हां, तो क्या उनकी पूरी रिपोर्ट अथवा उसकी मुख्य-मुख्य बातों का विवरण टेबल पर रखेंगे; और

(ग) उसकी सिफारिशों पर क्या कार्यवाही की जा रही है ?

खान और लेच मंत्री (जी. के. डे. भालबीर) : (क) तथा (ख). जी, नहीं। रिपोर्ट का एक संक्षिप्त सारांश भारतीय भूगर्भीय सर्वेक्षण विभाग के वार्षिक रिकार्ड्स तथा मेमोयरज (Memoirs) में शामिल किया जायेगा जोकि यथासमय प्रकाशन किये जायेंगे। इस प्रकार के प्रकाशनों को प्रति-लिपियां संसद के दस्तकालय को हमेशा भेजी जाती है।

(ग) प्रश्न नहीं उठता है।

Missing Persons Squad

1398. Shri Ram Garib: Will the Minister of Home Affairs be pleased to state.

(a) the year in which the Missing Persons Squad was formed in Delhi;

(b) the number of staff employed in the squad (class-wise);

(c) the number of cases (year-wise) in which the Missing Persons Squad was called for help;

(d) the number of cases successfully handled by the Missing Persons Squad; and

(e) the number of missing persons that could not be traced?

The Minister of Home Affairs (Shri G. B. Pant): (a) The Missing Persons Squad was formed on the 1st January 1957.